POST-OFFER PUBLIC ANNOUNCEMENT TO THE PUBLIC SHAREHOLDERS OF

G.D. TRADING AND AGENCIES LIMITED

Corporate Identification Number: L51900MH1980PLC022672;
Registered Office: Unit-B/ 103-Bldg-'B' - ANSA Industrial Estate, Andheri (E), Mumbai - 400072, Maharashtra, Maharashtra, India;
Contact Number: +022-42153479; **Website:** www.gdtal.com; **Email Address:** gdtal2000@gmail.com;

Open Offer for acquisition of up to 25,500 (Twenty-Five Thousand And Five Hundred) Equity Shares, representing 25.50% (Twenty-Five Point Five Zero Percent) of the Voting Share Capital of G.D.Trading and Agencies Limited ('Target Company'), at an offer price of ₹12.00/- (Rupees Twelve Only) ('Offer Price'), payable in cash, by the Ira Ramesh Mishra, the Acquirer, in accordance with the provisions of Regulations 3 (1) and 4 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, and subsequent amendments thereto.

This Post-Offer Public Announcement is being issued by Swaraj Shares and Securities Private Limited, the Manager to the Offer ('**Manager**'), on behalf of the Acquirer to the Public Shareholders of the Target Company, pursuant to and in compliance with the provisions of Regulation 18 (12) and other applicable provisions under the SEBI (SAST) Regulations ('**Post-Offer Public Announcement**').

This Post-Offer Public Announcement should be read in continuation of, and in conjunction with the: (a) Public Announcement dated Friday, November 10, 2023 ('**Public Announcement**'), (b) Detailed Public Statement dated Saturday, November 18, 2023, in connection with this Offer, published on behalf of the Acquirer on Monday, November 20, 2023, in the following newspapers, in Financial Express (English) (All Editions), Jansatta (Hindi) (All Editions), Jansatta (Hindi) Delhi Edition, and Mumbai Lakshadweep (Marathi) (Mumbai Edition) ('**Newspapers**') ('**Detailed Public Statement**'), (c) Draft Letter of Offer dated Tuesday, November 28, 2023 ('**Draft Letter of Offer**'), (d) Letter of Offer dated along with the Form of Acceptance-cum-Acknowledgement dated Thursday, March 07, 2024 ('**Letter of Offer**'), (e) Recommendations of the Independent Directors of the Target Company which were approved on Thursday, March 14, 2024, and published in the Newspapers on Friday, March 15, 2024 ('**Recommendations of the Independent Directors of the Target Company**'), and (f) Pre-Offer Public Announcement which was approved on Friday, March 15, 2024, which has been published in the Newspapers on Monday, March 18, 2024 ('**Pre-Offer Public Announcement**').

The Public Announcement, Detailed Public Statement, Draft Letter of Offer, Letter of Offer, Recommendations of the Independent Directors of the Target Company, and Pre-Offer Public Announcement are hereinafter collectively referred to as **'Offer Documents'** issued by the Manager on behalf of the Acquirer.

The capitalized terms used but not defined in this this Post-Offer Public Announcement shall have the meaning assigned to such terms in the Offer Documents.

1.	**Name of the Target Company**	G.D. Trading and Agencies Limited, incorporated on May 28, 1980, under the provisions of Companies Act, 1956 the, bearing Corporate Identification Number 'L51900MH1980PLC022672', having its registered office located at Unit-B/ 103-Bldg-'B' - ANSA Industrial Estate, Andheri (E), Mumbai - 400072, Maharashtra, Maharashtra, India.			
2.	**Name of the Acquirer and ~~PACs~~**	Ms. Ira Ramesh Mishra daughter of Ramesh Chandra Mishra aged 25 years, Indian Resident, bearing Permanent Account Number 'DDGPM0606E' under the Income Tax Act, 1961, resident at 1204, T-6, Emerald Isle, Powai, Saki Vihar Road, L&T Gate No.6, Mumbai - 400072, Maharashtra, India with contact details '+91-9822200989', and email address being 'ira.mishra06@gmail.com'.			
		There are no persons acting in concert with the Acquirer for the purpose of this Offer.			
3.	**Name of Manager to the Offer**	Swaraj Shares and Securities Private Limited			
4.	**Name of Registrar to the Offer**	Purva Sharegistry (India) Private Limited			
5.	**Offer Details**				
5.1	Date of Opening of the Offer	Tuesday, March 19, 2024			
5.2	Date of Closing of the Offer	Wednesday, April 03, 2024			
6.	**Scheduled Date of Payment of Consideration**	The schedule date for settlement is Tuesday, April 16, 2024. However, since, there has been no tendering by the Public Shareholders for the said Open Offer, payment of consideration is not required.			
7.	**Details of the Acquisition**				
	Particulars	**Proposed in the Offer Document (Assuming full acceptance in this Offer)**		**Actuals**	
7.1	Offer Price	₹12.00/- (Rupees Twelve Only)		₹12.00/- (Rupees Twelve Only)	
7.2	Aggregate number of Equity Shares tendered	25,500 (Twenty-Five Thousand Five Hundred)		Nil	
7.3	Aggregate number of Equity Shares accepted	25,500 (Twenty-Five Thousand Five Hundred)		Not Applicable	
7.4	Size of the Open Offer(Number of Equity Shares multiplied by Offer Price per Equity Share)	₹3,06,000.00/- (Rupees Three Lakh and Six Thousand Only)		Not Applicable	
7.5	**Shareholding of the Acquirer before the Share Purchase Agreement/ Public Announcement**				
a)	Number of Equity Shares	Nil		Nil	
b)	% of fully diluted Equity Share capital	Nil		Nil	
7.6	**Equity Shares acquired pursuant to consummation of the Share Purchase Agreement on Tuesday, December 26, 2023**				
a)	Number of Equity Shares	74,500 (Seventy-Four Thousand and Five Hundred)		74,500 (Seventy-Four Thousand and Five Hundred)	
b)	% of fully diluted Equity Share capital	74.50% (Seventy-Four Point Five Zero Percent)		74.50% (Seventy-Four Point Five Zero Percent)	
7.7	**Equity Shares acquired by way of Offer**				
a)	Number of Equity Shares	25,500 (Twenty-Five Thousand Five Hundred)		Nil	
b)	% of fully diluted Equity Share capital	25.50% (Twenty-Five-point Five Percent)		Not Applicable	
7.8	**Equity Shares acquired after the Detailed Public Statement (except Equity Shares acquired pursuant to consummation of the Share Purchase Agreement on Tuesday, December 26, 2023)**				
a)	Number of Equity Shares acquired	Nil		Nil	
b)	Price of the Equity Shares acquired	Nil		Nil	
c)	% of Equity Shares acquired	Nil		Nil	
7.9	**Post-Offer shareholding of the Acquirer**				
a)	Number of Equity Shares	1,00,000 (One Lakh)		74,500 (Seventy-Four Thousand and Five Hundred)	
b)	% of fully diluted Equity Share capital	100.00% (Hundred Percent)		74.50% (Seventy-Four Point Five Zero Percent)	
7.10	**Pre-Offer and Post-Offer shareholding of the Public Shareholders**				
	Particulars	**Pre-Offer**	**Post-Offer**	**Pre-Offer**	**Post-Offer**
a)	Number of Equity Shares	25,500 (Twenty-Five Thousand Five Hundred)	Nil	25,500 (Twenty-Five Thousand Five Hundred)	25,500 (Twenty-Five Thousand Five Hundred)
b)	% of fully diluted Equity Share capital	25.50% (Twenty-Five-point Five Percent)	Nil	25.50% (Twenty-Five-point Five Percent)	25.50% (Twenty-Five-point Five Percent)

8. The Acquirer accepts full responsibility for the information contained in this Post-Offer Public Announcement and for her obligations specified under SEBI (SAST) Regulations.

9. The Acquirer has consummated Share Purchase Agreement on Tuesday, December 26, 2023 in accordance with the provisions of Regulation 22 (2) read with Regulation 17 of the SEBI (SAST) Regulations and has been classified as the promoter of the Target Company in accordance with the provisions of Regulation 31A (10) of the Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements) Regulations, 2015, including subsequent amendments thereto ('**SEBI (LODR) Regulations**').

10. A copy of this Post-Offer Public Announcement will be accessible on the websites of Securities and Exchange Board of India at www.sebi.gov.in, BSE Limited at www.bseindia.com and the registered office of the Target Company.

11. The capitalized terms used in this Post-Offer Public Announcement shall have the meaning assigned to them in the Letter of Offer, unless otherwise specified.

ISSUED BY MANAGER TO THE OFFER

SWARAJ
SHARES & SECURITIES PVT LTD

Swaraj Shares and Securities Private Limited
Corporate Identification Number: U51101WB2000PTC092621
Principal Place of Business: Unit No 304, A Wing, 215 Atrium, Near Courtyard Marriot, Andheri East, Mumbai- 400093, Maharashtra, India
Contact Person: Pankita Patel/ Tanmoy Banerjee
Contact Number: +91-22-69649999
Email Address: takeover@swarajshares.com
Investor grievance Email Address: investor.relations@swarajshares.com
SEBI Registration Number: INM00012980
Validity: Permanent

Date: Friday, April 05, 2024
Place: Mumbai

Sd/-
Ira Ramesh Mishra
Acquirer